

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – II FOUNDATION COURSE – District and Sessions Judges – Nomination of 12 newly appointed District and Sessions Judges (Entry Level) by Direct Recruitment for the year 2022, to undergo “II Foundation Course” (Spell-II) for the remaining period of three (03) months out of six (06) months i.e., from 06.11.2023 (Monday) to 05.02.2024 (Monday) at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – ORDERS - ISSUED.

- READ:**
1. G.O.Ms.No.15, General Administration (J&RA) Department, dated 28.01.2023 from the Government of Telangana.
 2. High Court’s Proceedings in Order ROC.No.577/2023-B.Spl., dt: 03.02.2023.
 3. High Court’s letter ROC.No.577/2023-B.Spl., dated 03.02.2023.
 4. High Court’s Circular Roc.No.5523/WRC, dated 25.11.2003.
 5. Letter ROC.No.123/2023/TSJA-Sec'bad, dated 18.10.2023 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.577/2023- B.SPL., DATED: 31.10.2023

The High Court is pleased to pass the following order:

The following **12** newly appointed District and Sessions Judges (Entry Level) by Direct Recruitment for the year 2022, to undergo “**II Foundation Course**” (**Spell-II**) for the remaining period of three (03) months out of six (06) months i.e., from 06.11.2023 (Monday) to 05.02.2024 (Monday) at Telangana State Judicial Academy, Secunderabad and the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at 8.00 A.M., on 06.11.2023 to attend the said training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. MANISHA MEHRA, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda.
2.	SRI G.SAMPURNA ANAND, Judge, Family Court -cum- III Additional District and Sessions Judge, Nalgonda.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
3.	SRI T.SRINIVAS Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Adtl. District and Sessions Judge, Nizamabad.	I Additional District and Sessions Judge, Nizamabad.

4.	SRI DEVINENI RAM PRASADA RAO, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- III Additional District and Sessions Judge, Khammam.	Principal District and Sessions Judge, Khammam.
5.	SMT. K.LAVANYA BALREDDY, Judge, Family Court -cum- IV Additional District and Sessions Judge, Sangareddy.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.
6.	SMT. VEMPATI APARNA, II Additional District and Sessions Judge, Khammam.	Principal District and Sessions Judge, Khammam.
7.	SRI CH.CHANDRA KISHORE, I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.	Principal District and Sessions Judge, Vikarabad.
8.	SMT. RACHAPUDI SREEDEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.
9.	SMT. D.SADHANA, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	I Additional District and Sessions Judge, Karimnagar.
10.	SRI POGADA KRISHNA ARJUN, II Additional District and Sessions Judge, Sangareddy.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.
11.	MS. M.ARCHANA KUMARI, Judge, Family Court-cum- IV Additional District and Sessions Judge, Khammam.	I Additional District and Sessions Judge, Khammam.
12.	MS. K.KAVITHA, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.	I Addl. District and Sessions Judge, Nalgonda.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing Foundation Course.

*** In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/ Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.*

On return from the said Foundation Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

* Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 4th read above.

The above nominated District and Sessions Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL
REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. All the Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / 1 ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**
 - 1) Karimnagar
 - 2) Khammam
 - 3) Mahabubnagar
 - 4) Sangareddy
 - 5) Nalgonda
 - 6) Nizamabad
 - 7) Vikarabad
 - 8) Warangal
6. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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